NATIONAL COMPANY LAW TRIBUNAL **CHENNAI BENCH CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 01/11/2016 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/222/2016

NAME OF THE PETITIONER(S)

: S. Ramesh

NAME OF THE RESPONDENT(S)

: The South Travancore Hindu College Association & 2 others

UNDER SECTION

: 111

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

1. R. ANAND KUMAR

COUNSEL FOR PETITIONER

2. T.v.P. Sai Vila Mr Centhil Kuman

Counsel for Ruslandert

ORDER

Counsel for petitioner present. Counsel for Respondents present and seeks time to file sur sur rejoinder. At request, time is enlarged. Put up on 25.11.2016 at 10.30 A.M.

(Ch. Md. Sharief Tariq

Member (Judicial)

(K.Anantha Padmanabha Swamy)

Member (Judicial)